

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4223  
ANSWERED ON:20.04.2015  
TRANSFER POLICY IN RAILWAYS  
Patole Shri Nanabhau Falgunrao

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the policy of transfer of officials serving for long duration on the sensitive posts in the Railway Board is different from the order of Department of Personnel and Training (DoPT) and Chief Vigilance Commissioner (CVC), if so, the details thereof;
- (b) whether the Ministry has prepared any list of officials posted for long duration from four to fifteen years in Railway Board and also the details of number of such officials transferred in the country;
- (c) if so, the details thereof during the last three years, Zone/Post-wise;
- (d) whether any letter has been received from the public representatives in this regard and if so, the action taken by the Railways in this regard; and
- (e) the reasons for not transferring officials posted from four to fifteen years on sensitive posts like Chairman, Member, Secretary, Railway Board and also officials posted in Commerce and Vigilance Offices?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a): The policy of transferring of officials serving for long duration on the sensitive posts in the Railway Board has been framed by Ministry of Railways in compliance with CVC's guidelines.
- (b) & (c): As per tenure policy meant for the officers of organized services posted in Railway Board's office, no officer is allowed to continue beyond the prescribed tenure, except in exceptional circumstances. At present, 13 officers of organized services are working beyond their prescribed tenure in Railway Board out of which 9 officers have been granted extension of their tenure in administrative interest. In respect of remaining 4 officers the vacancy circulars to find their replacement have been issued. As regards, officers belonging to Railway Board Secretariat Service(RBSS) and Railway Board Secretariat Stenographers Service (RBSSS), a list of officers who are working on sensitive posts beyond the prescribed tenure has been prepared and their transfers are carried out depending upon the availability of trained manpower in order to ensure smooth transition and efficient functioning of the offices. However, services of officers belonging to Railway Board Secretariat Service(RBSS) and Railway Board Secretariat Stenographers Service (RBSSS) are liable to be placed in Railway Board only.
- (d): Yes, Madam. A few references have been received from Hon'ble Members of Parliament regarding transfers of officials working on sensitive posts for more than prescribed tenure. These references are dealt with as per extent instructions.
- (e): The posts at apex level viz. Chairman, Member, Secretary, Railway Board are manned by seniormost Railway Officers who occupy the seats for a brief period only and do not come under the purview of tenure policy. The officials posted in Commercial and Vigilance Directorates of Railway Board are transferred in phased manner.